

Policy 1986 which were announced in September, 1994 bring the Pharmaceutical sector in consonance with the liberalisation in other sectors of the industry announced in July, 1991 with respect to industrial licensing, foreign investment and adoption of a simplified and transparent criteria for selection of drugs to be kept under price control.

[Translation]

Illegal Telephone Booths

1910. SHRI JANARDAN MISRA:
SHRI PANKAJ CHOWDHARY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any case of telephone booths running illegally in Delhi and other parts of the country has come to the notice of the Government;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) and (c) Does not arise.

[English]

Fake Postal Stamps in U.P.

1911. SHRI JAGAT VIR SINGH DRONA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of the fact that the fake postal stamps are sold out, in collaboration with the officials of the treasuries, in Kanpur, U.P.

(b) if so, the details thereof; and

(c) the steps taken by the Government to stop sale of fake stamps?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) There is neither a complaint nor a case under enquiry involving postal employees in sale of fake postage stamps at Kanpur, U.P.

(b) and (c) Does not arise.

STD/PCOs to SC/ST

1912. SHRI MAHESH KANODIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether priority is given to the applicants belonging to the Scheduled Castes and Scheduled Tribes for allotment of STD/ISD booths under Self-employment Scheme meant for the unemployed youth;

(b) if so, the number of applications received from the candidates belonging to the Scheduled Castes/Scheduled Tribes till September, 1994 and the number of applications lying pending Statewise;

(c) the time generally taken for setting up of

telephone booths after completion of the required formalities; and

(d) the action taken against the officers found responsible for inordinate delay in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) No separate records are maintained indicating the number of applications received from candidates belonging to Scheduled Castes/Scheduled Tribes.

(c) STD/ISD, PCOs connection are generally provided within 30 days after observance of departmental formalities, subject to technical feasibility.

(d) Instructions exist for taking action as per rules against officers/officials found responsible for causing inordinate delay.

Telephones out of orders in Delhi

1913. SHRI MANJAY LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of the Government has been invited to the news-item captioned "Telephone Kharob Hai Sunwai Nahin" appearing in the daily "Navbharat times" dated February 16, 1995;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) yes Sir.

(b) The news item relates to telephone complaints of some of the subscribers in different localities of Delhi.

(c) All the telephone numbers mentioned in the news item have been got attended and are now working to the satisfaction of the subscribers.

[English]

Telephone connections in Tamil Nadu

1914. SHRI R. ANBARASU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of people on the waiting list for telephone connections in Tamil Nadu, district-wise and also in Madras city, separately; and

(b) the time by which the waiting list is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Details are as per enclosed statement.

(b) National Telecom Policy 1994 envisages the availability of Telephone connections on demand by 1997 throughout the country including Tamil Nadu.